

[*Translation*]

SHRIMATI JAYAWANTI NAVINCHANDA MEHTA: Sir, I would like to say that the names of B.J.P. , Jansangh, R.S.S. and Vishwa Hindu Parishad are dragged deliberately and the speeches on communalism are made. I want to bring to your notice that in 1977 our party was in power in four states and at that time such charges were levelled in the Parliament but the R.S.S. was never found guilty when inquiries made by the courts. It is not good to level such baseless allegation in the Parliament against any organisation (*Interruptions*)

[*English*]

MR. DEPUTY SPEAKER: You cannot prolong it like that.

[*Translation*]

SHRIMATI JAYAWANTI NAVINCHANDA MEHTA: I want to say that it is not proper to involve any political party or any other organisation in Ganpati Utsav or Muharram and other festivals. (*Interruptions*)

12.49 hrs.

PAPERS LAID ON THE TABLE

Annual Report of the Review on Padmaja Naidu Himalayan Zoological Park, Darjeeling for 1988-89 and a statement showing reasons for delay in laying these papers

[*English*]

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROUSTRAY): I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of

the Padmaja Naidu Himalayan Zoological Park, Darjeeling, for the year 1988-89 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Padmaja Naidu Himalayan Zoological Park, Darjeeling, for the year 1988-89.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library, See No. LT-1371/90]

Annual Report of and Review on the working of Lalit Kala Akademi, New Delhi for the year 1988-89 and a statement showing reasons for delay in laying these papers

[*Translation*]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): I, on the behalf of Shri Chimanbhai Mehta, beg to lay on the table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of Lalit Kala Akademi, New Delhi for the year 1988-89 along with the Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of Lalit Kala Akademi, New Delhi for the year 1988-89.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying abovementioned papers. [Placed in Library, See No. LT-1372/90]

Annual Report, Annual Accounts and Review on the working of Sree Chitra Tirunal Institute for Medical Science and Technology, Trivandrum for the year 1988-89

[English]

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): On behalf of Prof. M.G.K. Menon, I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum for the year 1988-89.
- (ii) A copy of the annual Accounts (Hindi and English versions) of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum, for the year 1988-89 together with Audit Report thereon.
- (iii) A statement (Hindi and English versions) regarding review by the Government on the working of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum, for the year 1988-89. [Placed in Library, See No. LT-1373/90]

The General Reserve Engineer Force Group 'C' Recruitment Rules, 1989 and 1990. The Border Roads organisation (Additional Director General, Border Roads) Recruitment Rules, 1990

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): I beg to lay on the Table—

- (1) A copy of each of the following Notifications (Hindi and English versions) issued under article 309 of the Constitution:—

- (i) The General Reserve Engineer Force Group 'C'; Recruitment (Amendment) Rules, 1989 published in Notification No. G.S.R. 80 in Gazette of India dated on 10th February, 1990.

- (ii) The Border Roads Organisation (Additional Director General-Border Roads) Recruitment Rules, 1990 published in Notification No. G.S.R. 220 in Gazette of India dated the 7th April, 1990.

- (iii) The General Reserve Engineer Force Group 'C' and Group 'D' Recruitment (amendment) Rules, 1990 published in Notification No. G.S.R. 279 in Gazette of India dated the 5th May, 1990.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library, See No. LT-1374/90]

Annual Report of and Review on the Audited Accounts of Himalayan Mountaineering Institute, Darjeeling for the year 1988-89 and statements showing reasons for delay in laying these papers

- (3) (i) A copy of the Annual Accounts (Hindi and English versions) of the Himalayan Mountaineering Institute, Darjeeling, for the year 1988-89 together with Audit Report thereon.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of Himalayan Mountaineering Institute, Darjeeling, for the year 1988-89.

- (4) A statement (Hindi and English versions) showing reasons for

delay in laying the papers mentioned [Placed in Library, See No. LT-1375/90]

12.50 hrs.

MESSAGE FROM RAJYA SABHA

[English]

Additional Secretary: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Thursday, the 23rd August, 1990, adopted the following motion in regard to the Committee on Public Undertakings:—

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha to agree to nominate two members from the Rajya Sabha to associate with the Committee on Public Undertakings of the Lok Sabha for the unexpired portion of the term of the Committee vice Shri Virendra Verma and Dr. G. Vijaya Mohan Reddy and do proceed to elect, in such manner as the Chairman may direct two members from among the members of the house to serve on the said Committee."

I am further to inform the Lok Sabha that in pursuance of the above motion, the following members of the Rajya Sabha have been duly elected to the said Committee:—

1. Shrimati Renuka Chowdhury
2. Shri Mohinder Singh Lather'

12.50-3/4 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

81st Report and Minutes

[English]

SHRI BASUDEB ACHARIA (Bankura): I beg to present the Sixth Report (Hindi and English versions) of the Committee on Public Undertakings on Oil and Natural Gas Commission—Construction of Nr-1 and NH Well Platforms and Minutes of the sittings of the Committee relating thereto.

12.51 hrs

COMMITTEE ON GOVERNMENT ASSURANCES

Fifth Report

[Translation]

PROF. VIJAY KUMAR MALHOTRA (Delhi Sadar): I present the Fifth Report (Hindi and English versions) of the Committee on Government Assurances.

12.51-1/4 hrs

REHABILITATION COUNCIL OF INDIA BILL

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): Sir, on behalf of Shri Ram Vilas Paswan I beg to move: "That leave be granted to introduce a bill to provide for the constitution of Rehabilitation Council of India for regulating the training of rehabilitation professionals and the maintenance of a Central Rehabilitation Register and for matters connected therewith or incidental thereto."